

# HIGH COURT AT CALCUTTA

## LIST OF HOLIDAYS DURING 2019

New Year's Day	January 1 <sup>st</sup>	Tuesday
Netaji's Birthday	January 23 <sup>rd</sup>	Wednesday
Second Day of Saraswati Puja	February 11 <sup>th</sup>	Monday
Doljatra	March 21 <sup>st</sup>	Thursday
Holi	March 22 <sup>nd</sup>	Friday
Bengali New Year's Day	April 15 <sup>th</sup>	Monday
Good Friday	April 19 <sup>th</sup>	Friday
Easter Saturday	April 20 <sup>th</sup>	Saturday
Rabindranath's Birthday	May 9 <sup>th</sup>	Thursday
Summer Vacation (including Id-ul-Fitre)	May 25 <sup>th</sup> To June 7 <sup>th</sup>	Saturday To Friday
Id-uz-Zoha (Bakrid)	To be notified later on	To be notified later on
Independence Day	August 15 <sup>th</sup>	Thursday
Janmastami	August 23 <sup>rd</sup>	Friday
Muharram	September 10 <sup>th</sup>	Tuesday
Gandhiji's Birthday	October 2 <sup>nd</sup>	Wednesday
Annual Vacation (including Durga Puja, Lakshmi Puja, Kali Puja, Pratipada & Bhatridwitiya)	October 3 <sup>rd</sup> To October 29 <sup>th</sup>	Thursday To Tuesday
Jagaddhatri Puja	November 6 <sup>th</sup>	Wednesday
Guru Nanak's Birthday and Parswanath's Rathajatra	November 12 <sup>th</sup>	Tuesday
Christmas Vacation	December 25 <sup>th</sup> to 31 <sup>st</sup>	Wednesday To Tuesday

Note I : Public Holiday on account of Saraswati Puja (February 10<sup>th</sup>) and Executive Holidays on account of Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar (April 14<sup>th</sup>) and Fateha-Duaz-Daham (November 10<sup>th</sup>) fall on Sundays.

Note II : Public Holidays on account of Republic Day (January 26<sup>th</sup>) and Mahalaya (September 28<sup>th</sup>) fall on Fourth Saturdays.

Note III : Easter Saturday (20<sup>th</sup> April) fall on 3<sup>rd</sup> Saturday happen to working Saturday for the Registry of the High Court.

Note IV : In accordance with the Full Court Resolution dated 6.8.1992 second and fourth Saturdays of the respective Calendar month have been declared as Court Holidays.

Note V : Holiday on account of Muslim Festival viz. Id-uz-Zoha (Bakrid) will be declared later on, depending on visibility of the moon.

Note VI : In accordance with the Full Court resolution dated 01.12.2015 in the event the High Court declares an unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.